

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 217/TT/2012

Date: 6.1.2014

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: 3X 110 MVAR, 1-phase 765 KV shunt Reactor including Surge Arrestor and
NGR at Sasaram sub-station under Sasan UMPP TS in NR

Sir,

This has reference to claim of O&M expenses in your above mentioned petition. It has been observed that the 3x110 MVAR 765 kV Shunt Reactor provided at Sasaram to control the voltage of line is a mid-point reactor and is acting as fixed line reactor for 765 kV Gaya-Fatehpur line. O&M charges for 1 No. 765 kV bay for this asset is not admissible under 2009 Tariff Regulations. It is requested that explanation for claiming O&M charges for this reactor may kindly be furnished on affidavit, with advance copy to respondents, latest by 22.1.2014.

Yours faithfully,

Sd/-
(P. K. Sinha)
Assistant Chief (Legal)